NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 375 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: M/s Vedanta Limited Vs. M/s Sequal Alloys and Wires Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION SIGNATURE

For the Petitioner(s): Counsel for the Petitioner

For the Respondent(s): None

ORDER

It appears that the previous order sheet does not relate to the present case. It is directed that the proper order sheet be placed on record.

Notice to the Respondent returnable on 11th October, 2017. Dasti. Affidavit of service be filed.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)